

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:139
ANSWERED ON:30.11.2015
U-WIN Cards to Unorganised Workers
Gandhi Shri Feroze Varun

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has started distributing Unorganised Workers Identification Number U-WIN Cards to Unorganised workers in the country;
- (b) if so, the number of workers who have been issued the said card, State/UTwise;
- (c) the details of the mechanism being followed to identify for issuing such cards to these workers to attain social security benefits;
- (d) the data available with the Government as a part of this scheme; and
- (e) if not, the reasons for not implementing the policy as yet?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

- (a) & (b): No, Madam.
- (c): As per the Unorganized Workers Social Security Act, 2008
 - i. Every unorganised worker shall be eligible for registration subject to the fulfilment of the following conditions, namely:-
 - (a) he or she shall have completed fourteen years of age; and
 - (b) a self-declaration by him or her confirming that he or she is an unorganised worker.
 - ii. Every eligible unorganised worker shall make an application in the prescribed form to the District Administration for registration.

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(d): At present no specific database of Unorganised Workers is available. One of the key objectives of proposed scheme is to create a unified centralized database of unorganized workers at the national level.

(e): First set of guidelines were prepared and issued on 29.04.2015 to State/UT governments. Based on these, a Pilot was conducted in Ranchi, Jharkhand using the existing RSBY database.

Based on the experience of pilot project in Jharkhand both in terms of technical and operational aspects, it was decided to use SECC data as base data for identification, registration and issuance of Smart Card to Unorganised Workers. The entire platform, therefore, needed to be redesigned. A Steering Committee; a committee of Joint Secretaries; and a Technical Committee for finalization of Smart Card specifications have been constituted. Software for the proposed scheme is under development. Administrative and financial approval of proposed scheme is being sought.
